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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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Part III

Commissionerate of Land Revenue

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കേരള സർക്കാർ
GOVERNMENT OF KERALA
2022



Kannur District

Kannur Taluk

NOTICE

No: B1/18745/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that VINODINI KP OLACHERI H THALAP KANNUR, Kannur2 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late O.C VIJAYAN OLACHERI H THALAP KANNUR who expired on 16-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late O.C VIJAYAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VINODINI K P	Wife	69

No: BI/19985

20-01-2022

Notice is hereby given to all to whom it may be concern that SHYJU C K POOKANDI H KOTTANICHERI MUNDERI, Munderi Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late ELAMBILAYI LAKSHMANAN POOKANDI H KOTTANICHERI MUNDERI who expired on 18-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ELAMBILAYI LAKSHMANAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BHARATHI C K	Wife	64
2	GINEESHA CK	Daughter	44
3	NISHA CK	Daughter	42
4	SHYJU C K	Son	40
5	SHEENA CK	Daughter	38



No: B1/19993/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that ANTONY DCRUZ HOUSE NO 154C BARNASSERY KANNUR, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late LILLY DCRUZ D/O LUISE DCRUZ HOUSE NO 142 D BARNASSERY KANNUR who expired on 23-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LILLY DCRUZ. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ANTONY DCRUZ	Brother	62
2	PETER DCRUZ	Brother	70

No: B1/19991/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that SHEIK RAMIZ ROSHAN M S HOUSE ANJUKANDI KANNUR, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late MOHAMED ROSHAN S/O SHEIK USMAN M S HOUSE ANJUKANDI KANNUR who expired on 15-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MOHAMED ROSHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	FATHIMA S M	Wife	57
2	SHIEK THANVIR ROSHAN	Son	38
3	SHEIK RAMIZ ROSHAN	Son	34
4	SHEIK FIROZ ROSHAN	Son	31

No: B1/19989/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that HASEENA P W/O MAHROOF MUJEEB MANZIL V P VAYAL KANNUR, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to



produce before BANK in respect of the legal heirs of late JAMEELA K P W/O ABDUL AZEEZ MUJEB MANZIL VP VAYAL KANNUR who expired on 19-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JAMEELA K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	HASEENA P	Daughter	37
2	HASEEBA P	Daughter	35
3	NIYAS P	Son	34
4	MUJEEB P	Son	27



Kannur District

Kannur Taluk

NOTICE

No: B1/19992

20-01-2022

Notice is hereby given to all to whom it may be concern that PRAPHUL PURUSHOTHAMAN PRANAVAM ANCHUKANDI N/R CSI CHURCH KANNUR, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late N K PURUSHOTHAMAN PRANAVAM ANCHUKANDI N/R CSI CHURCH KANNUR who expired on 22-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N K PURUSHOTHAMAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P PRAMEELA	Wife	60
2	PRAPHUL PURUSHOTHAMAN	Son	41
3	PRAFUEMA PURUSHOTHAMAN	Daughter	38

No: B1/19990/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that M N SUJATHA SAROJAM WATER TANK ROAD CHOVA KANNUR, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late K P BHARGAVAN SAROJAM WATER TANK ROAD CHOVA KANNUR who expired on 28-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K P BHARGAVAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M N SUJATHA	Wife	69
2	ASHITH BHARGAVAN	Son	38



3	SABITH BHARGAVAN	Son	37
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No: B1/19960/2021

21-01-2022

Notice is hereby given to all to whom it may be concern that SALEEMA K P PUTHIYAPURAYIL PALOTTUVAYAL VALAPATTANAM, Valapattanam Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late ISMAIL K P KUNNUMMAL PUTHIYAPURAYIL PALOTTUVAYAL VALAPATTANAM who expired on 02-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ISMAIL K P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SALEEMA K P	Daughter	43

No: B1/19974/2021

21-01-2022

Notice is hereby given to all to whom it may be concern that K ABDUL SATHAR JASMIN NIVAS V P VAYAL P O THANA, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late K ABDUL KHADER JASMIN NIVAS V P VAYAL P O THANA who expired on 10-05-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K ABDUL KHADER. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K ABDUL SATHAR	Son	57
2	ABDUL MAJEED K	Son	55
3	ASMABI K	Daughter	50
4	K NASEEMA	Daughter	44
5	JASMI K	Daughter	44
6	SAFEENA K	Daughter	42

No: B1/19975/2021

21-01-2022



Notice is hereby given to all to whom it may be concern that MUHAMMED MUNEEER A BAITHUL HUSSAIN (H) URUVACHAL NR. MARHABA SOW MILL, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late ANIMMAL KUNHAMINA BAITHUL HUSSAIN (H) URUVACHAL NR. MARHABA SOW MILL who expired on 26-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ANIMMAL KUNHAMINA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NAVAS ANIMMAL	Son	49
2	SAMEER A	Son	47
3	MUHAMMED MUNEEER A	Son	46



Kannur District

Kannur Taluk

NOTICE

No: B1/32/2022

03-01-2008

Notice is hereby given to all to whom it may be concern that V K ROJA THAYYIL VALAPPIL AAYANKI P.O VARAM, Valiyannur Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late N C KRISHNAN THAYYIL VALAPPIL AAYANKI P.O VARAM who expired on 20-10-1982 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N C KRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PRASANNA GOVINDAN NEYYOTH	Daughter	67
2	V K ROJA	Daughter	62
3	V K SALILA	Daughter	52
4	SREEJA VATTAKUNDUNGARA	Daughter	51
5	ANILKUMAR V K	Daughter	50
6	V K SHYMA	Daughter	49
7	ANOOP KUMAR VAZHAYIL (SON OF DECEASED DAUGHTER SARASWATHI).	Grand Son	53
8	AJITH KUMAR V (SON OF DECEASED DAUGHTER SARASWATHI).	Grand Son	47
9	REENA V (DAUGHTER OF DECEASED DAUGHTER SARASWATHI).	Grand Daughter	46
10	ANEESH VAZHAYIL (SON OF DECEASED DAUGHTER SARASWATHI).	Grand Son	44

No: B1/20131/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that PREMALATHA P SAILAJA COTTAGE BEHIND SBI THAVAKKARA,KANNUR 1, Chirakkal Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late RANJITH T PREMS VILLA AARAM KOTTAM ALAVIL P O,KANNUR who expired on 28-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RANJITH T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th



e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAVITHRI	Mother	95
2	PREMALATHA P	Wife	50
3	ABHIRAM T	Son	19

No: B1/20130/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that RAYEES A P A P HOUSE KATTAMPALLY ROAD PUTHIYATHERU, Chirakkal Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late RIYAS THANGALAKANDI RAMSEENAS MAHAL PUTHIYATHERU P.O CHIRAKKAL who expired on 27-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RIYAS THANGALAKANDI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list.

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAHIDA A P	Wife	51
2	RAYEES A P	Son	32
3	RAMSEENA A P	Daughter	30
4	FASARA A P	Daughter	16

No: B1/20128/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that P P MUNEERA P P HOUSE ERUMMAL VAYAL KATTAMPALLY, Chirakkal Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late KASSIM K KADAVAN HOUSE KATTAMPALLY P.O KANNUR who expired on 28-03-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KASSIM K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P P AMINA	Wife	61
2	P P MUNEEERA	Daughter	36
3	P P MUSHFIRA	Daughter	41
4	ASHRAF P P	Daughter	44
5	SHAHINA P P	Daughter	45

No: B1/20126/2021

20-01-2022

Notice is hereby given to all to whom it may be concern that ASEEL M RAHMANIYA HOUSE KUNNUMKAI CHIRAKKAL, Chirakkal Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late C P ASHRAF RAHMANIYA HOUSE KUNNUMKAI CHIRAKKAL who expired on 10-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C P ASHRAF. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M K THAHIRA	Wife	55
2	ASMA C P	Mother	81
3	M LUKMAN	Son	33
4	M SHAMMAS	Son	31
5	M ASHHAR	Son	27
6	M ASEEL	Son	23
7	M AMJADHA	Daughter	21
8	M ARSHIDHA	Daughter	18

No: B1/19988/2021

21-01-2022

Notice is hereby given to all to whom it may be concern that AKHEEL YASEEN P M ABABEEL Nr. MOHAYUDHEEN PALLI P.O CIVIL STATION KANNUR, Kannur Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late MUHAMMED KUNHI MOOSAFI ABABEEL Nr. MOHAYUDHEEN PALLI P.O CIVIL STATION KANNUR who expired on 09-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MUHAMMED KUNHI MOOSAFI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any



against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ARIFA P M	Wife	59
2	ANEESA P M	Daughter	44
3	ASHEEDA P M	Daughter	36
4	AKHEEL YASEEN P M	Son	32



Kannur District

Kannur Taluk

NOTICE

No: B1/19784/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that THAHIRA C M C M HOUSE THOTTADA, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late NABEESA C M CHERIYAMELAD HOUSE THOTTADA who expired on 18-03-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late NABEESA C M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SABIRA C M	Daughter	57
2	SULAIKHA C M	Daughter	54
3	THAHIRA C M	Daughter	51
4	MUSTHAFA C M	Son	50

No: B1/19877/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that N MRINALINI GURU VIHAR CHAAD, Pallikunnu Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late C K VENUGOPALAN NAMBIAR GURU VIHAR CHAAD who expired on 07-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C K VENUGOPALAN NAMBIAR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	N MRINALINI	Wife	73
2	VIDHYA N	Daughter	52



3	NEELAYATH KAVITHA	Daughter	48
4	DHANYA N	Daughter	42
5	SOORYA GAYATHRI NEEIYATH (DAUGHTER OF DECEASED DAUGHTER SANGEETHA)	Grand Daughter	30

No: B1/19878/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that RATHI DEVI P C RATHIPURAM MAKKUNI ROAD, Pallikunnu Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late P KRISHNAN RATHIPURAM MAKKUNI ROAD who expired on 20-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P KRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RATHI DEVI P C	Wife	70
2	SALPRIYA P C	Daughter	54
3	SAJITHA JAYANANDAN	Daughter	52
4	AJITHKUMAR P C	Son	50

No: B1/20016/2021

17-01-2022

Notice is hereby given to all to whom it may be concern that KAVITHA ROBINSON ANDUKUNNEL HOUSE THOTTAD A, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late MARY AUGUSTINE ANDUKUNNEL HOUSE THOTTADA who expired on 06-03-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MARY AUGUSTINE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	KAVITHA ROBINSON	Daughter	44
2	RAJITHA AUGUSTINE	Daughter	41



No: B1/20118/2021

17-01-2022

Notice is hereby given to all to whom it may be concern that PRASEETHA K KAKKAMANI HOUSE EDAPURAM, Kannapuram Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late DEVAKI K KAKKAMANI HOUSE EDAPURAM who expired on 24-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DEVAKI K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	GOPALAN K	Husband	78
2	PRAMEELA K	Daughter	49
3	PRASEETHA P	Daughter	45
4	PRASANNA K	Daughter	43



Kannur District

Kannur Taluk

NOTICE

No: B1/19778/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that SHYLESH KUMAR P SANTHA NIVAS VATTAKULAM, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late M SANTHA SANTHA NIVAS VATTAKULAM who expired on 16-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M SANTHA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is propose d to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ANITHA P	Daughter	59
2	SUNILKUMAR P	Son	57
3	SATHEESH KUMAR P	Son	54
4	SHYLESH KUMAR P	Son	51

No: B1/19779/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that ANAS P P PUTHIYA PURAYIL CHALA WEST, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late SABIRA P P PUTHIYA PURAYIL CHALA WEST who expired on 20-02-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SABIRA P P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MUMTHAS P P	Daughter	31
2	ANAS P P	Son	29



3	IBRAHIM P K	Husband	60
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No: B1/20017/2021

17-01-2022

Notice is hereby given to all to whom it may be concern that A P BEEPATHU MUSALIYAR BHAVAN KIZHUNNA, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late M C MOIDU ILLATH HOUSE KUTTIKKAKAM who expired on 13-01-2002 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M C MOIDU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAINABA A P	Daughter	72
2	A P BEEPATHU	Daughter	67
3	A P KUNHALU	Daughter	65
4	A P ASSU	Son	64
5	A P MOOSAKUTTY	Son	62
6	A P JAMEELA	Daughter	58
7	A P NASEEMA	Daughter	56
8	NAJEERA A P (DAUGHTER OF DECEASED DAUGHTER A P SAHIRA)	Grand Daughter	33
9	SANEERA A P (DAUGHTER OF DECEASED DAUGHTER A P SAHIRA)	Grand Daughter	29
10	NASEERA A P (DAUGHTER OF DECEASED DAUGHTER A P SAHIRA)	Grand Daughter	28

No: B1/20119/2021

17-01-2022

Notice is hereby given to all to whom it may be concern that SATHEESAN K POLA HOUSE EDAKKEPURAM, Kannapuram Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late BALAN POLA POLA HOUSE EDAKKEPURAM who expired on 18-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BALAN POLA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NARAYANI K	Wife	69
2	SATHI K	Daughter	53
3	SATHEESAN K	Son	50
4	SAJINI K	Daughter	47

No: B1/20120/2021

17-01-2022

Notice is hereby given to all to whom it may be concern that JANAKI V V K V HOUSE NEAR KRISHI BHAVAN, Kannapuram Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late KUNHIKANNAN C K V HOUSE NEAR KRISHI BHAVAN who expired on 19-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KUNHIKANNAN C. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JANAKI V V	Wife	70
2	SUDHAKARAN C	Son	55
3	SUSMITHA MOHANAN	Daughter	49



Kannur District

Kannur Taluk

NOTICE

No: B119781/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that SURESHAN P V AMEYAS THOTTADA, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late PUTHIYA VEETIL MAITHILI PULUKKAYI HOUSE CHALA WEST who expired on 30-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PUTHIYA VEETIL MAITHILI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P V SUJATHA	Daughter	73
2	LALITHA P V	Daughter	71
3	SUDHARAMAN P V	Son	67
4	P V SAVITHA	Daughter	67
5	SURESHAN P V	Son	65
6	LASITHA P V	Daughter	56
7	P V SUJITH KUMAR	Son	52

No: B1/19783/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that HAKKIM PUNNILATH HAKKIM MANZIL THOTTADA, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late HALEEMA BEEVI P A HAKKIM MANZIL THOTTADA who expired on 16-08-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late HALEEMA BEEVI P A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MUHAMMED BASHEER V A	Son	53
2	HAKKIM PUNNILATH	Son	46

No: B1/19893/2021

15-01-2022

Notice is hereby given to all to whom it may be concern that P M SHAJI PUTHAN PARAMBATH VEEDU PILANHI, Makreri Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late CHALLAYIL NANU PUTHAN PARAMBATH VEEDU PILANHI who expired on 15-03-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late CHALLAYIL NANU. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LEELA K	Wife	75
2	PRADEEPAN P M	Son	56
3	PREETHA P M	Daughter	55
4	SINDHU P M	Daughter	54
5	P M SHAJI	Son	52



Kannur District

Kannur Taluk

NOTICE

No: B1/19433/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that NILOFER SAJNA M MOOVAKKATT HOUSE ANAYIDUKK THAYYIL, Kannur1 Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late NASEEMA M MOOVAKKATT HOUSE ANAYIDUKK THAYYIL who expired on 31-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late NASEEMA M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NILOFER SAJNA M	Daughter	34
2	MAJEED M	Brother	60
3	SOURAS M	Brother	47

No: B1/19763/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that ANEES M P HASEENAS MUZHAPPALA, Kanhirode Villag e, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late ABDULLA M K HASEENAS MUZHAPPALA who expired on 14-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ABDULLA M K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	HAFSATH M P	Wife	60
2	ANEES M P	Son	40
3	ANEESA M P	Daughter	44



4	HASEENA M P	Daughter	42
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No: B1/1951/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that PRAVEENA T K SREEHARI DHARMADAM, Munderi Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late RAGHAVAN V VAZHAYIL HOUSE EACHUR (P O) MUNDERI who expired on 06-06-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAGHAVAN V. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PRAVEENA T K	Wife	61
2	HARI RAGHAVAN	Son	34
3	HARISHIKESH RAGHAVAN T K	Son	21

No: B1/19753/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that T MALLIKA THAZHATHILLAM KOTTILAYIL KALARIVATHUKKAL P O VALAPATTANAM, Valapattanam Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late T K UNNIKRISHNAN THAZHATHILLAM KOTTILAYIL KALARIVATHUKKAL P O VALAPATTANAM who expired on 04-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T K UNNIKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant. Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar, Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	T MALLIKA	Wife	52
2	T K VISHNU	Son	27
3	T K UNNIMAYA	Daughter	24
4	T K SREELAKSHMI	Daughter	22

No: B1/19772/2021

24-01-2022



Notice is hereby given to all to whom it may be concern that BEENA K CHATHAMPALLY HOUSE RAJEEVAM NARATH, Narath Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late RAJEEVAN KUTTIYAPPA RAJEEVAM NARATH who expired on 04-07-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAJEEVAN KUTTIYAPPA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BEENA K	Wife	41
2	ASWIN RAJEEV	Son	17
3	ABHINAV RAJEEV	Son	15



Kannur District

Kannur Taluk

NOTICE

No: B1/19773/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that P K PARVATHI KALATHIL KARA HOUSE NADAL, Edakkad Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late PILAKKAVIL KADAN RAYAROTH LAKSHMI VADAKKE KOROTH HOUSE EDACKKAD who expired on 03-08-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PILAKKAVIL KADAN RAYAROTH LAKSHMI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PARVATHI P K	Sister	76
2	SANTHA P	Sister	72

No: B1/19891/2021

24-01-2022

Notice is hereby given to all to whom it may be concern that SHEEJA V SALMITHRA NIVAS MUNDALLUR MAKRE RI, Makreri Village, Kannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before BANK in respect of the legal heirs of late RAJEEVAN P SALMITHRA NIVAS MUNDALLUR MAKRERI who expired on 12-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAJEEVAN P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHEEJA V	Wife	49
2	SALMITHRA P	Daughter	17

